

GOVERNMENT OF INDIA
MINISTRY OF STEEL
RAJYA SABHA
UNSTARRED QUESTION NO. 314
FOR ANSWER ON 05/02/2024

RESERVATION OF IRON ORE DEPOSITS FOR RINL

314. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of STEEL be pleased to state:

- (a) whether Rashtriya Ispat Nigam Limited (RINL) has requested State Government of Andhra Pradesh to recommend reservation of iron ore deposits in favour of RINL to the Ministry of Mines;
- (b) if so, details regarding the recommendation, if any, made by the State Government of Andhra Pradesh;
- (c) whether it is a fact that State Government of Andhra Pradesh has not recommended to the Ministry of Mines for reservation of iron ore deposits in favour of RINL and reasons therefor; and
- (d) steps taken by Government to pursue the matter further with the State Government of Andhra Pradesh?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)to(d): Yes, Sir. Rashtriya Ispat Nigam Limited (RINL) has made requests to the State Government of Andhra Pradesh for reservation of iron ore deposits under Section 17A (2A) of Mines and Minerals (Development and Regulation) Act, 2015. However, Ministry of Mines has not received any recommendation from the State Government of Andhra Pradesh.
